

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


34

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

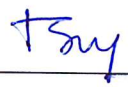
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.877/252/HDB/2018
NAME OF THE COMPANY	Valensys IT Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Valensys IT Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KOTA SRINIVAS	Company Secretary in Practice	cc.kotafunone@gmail.com 9493101245	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	

ORDER

PCS for Petitioner Company is present. Jr. Counsel for RoC is also present.

RoC report already received.

Heard both sides.

List it for orders on 25.09.2018.


Member(Judl)